

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 233 of 2015

Dated: 08th December, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

Punjab state Power Corporation Ltd. Appellant(s)

Versus

Punjab State Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Ishaan Mukherjee

Counsel for the Respondent(s) : Mr. Sakesh Kumar for PSERC

ORDER

Learned counsel for the sole respondent/State Commission prays for and is granted three weeks time to file counter affidavit/reply. Rejoinder, if any, may be filed by the appellant two weeks thereafter.

Post this matter for hearing on **16th February, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

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